

**Government of Jammu and Kashmir
Agriculture Production Department
Civil Secretariat, Srinagar**

Notification,
Jammu, the 5th September, 2022

S.O. 424 -In exercise of the powers conferred by sub-section (1) of section 6 of the Prevention and Control of Infectious and Contagious Diseases in Animals Act, 2009, and in supersession of notification S.O 408 dated 25.08.2022, the Government of Jammu and Kashmir in view of the outbreak of Lumpy Skin Disease (LSD) affecting cattle and buffaloes in Union Territory of Jammu & Kashmir and in order to prevent and control the spread of the scheduled disease in the UT of Jammu and Kashmir hereby declare whole Union Territory of Jammu & Kashmir as controlled area for purposes of the Act.

By order of the Government of Jammu and Kashmir.

Sd/-
(Atal Dulloo), IAS
Financial Commissioner (Additional Chief Secretary)
Agriculture Production Department

No: ASHF-PLG/17/2022

Dated: 05/09/2022

Copy to:

1. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
2. Joint Secretary, J&K, Ministry of Home Affairs, Government of India.
3. Secretary to Government, General Administration Department.
4. Secretary to Government, Law, Justice & Parliamentary Affairs Department with (06 copies).
5. Divisional Commissioner Jammu/Kashmir.
6. Deputy Commissioners of all Districts.
7. Director Information Department, J&K.
8. Director Animal Husbandry Jammu/Kashmir.
9. Private Secretary to Advisor (B) to Hon'ble Lieutenant Governor.
10. Private Secretary to the Chief Secretary, J&K.
11. Private Secretary to Financial Commissioner (Additional Chief Secretary) Agriculture Production Department
12. Private Secretary to Secretary, (Agri & FW/ASHF) Agriculture Production Department.
13. Office order file/Master file (W.3.S.C).


Rehana Hassan
Under Secretary to Government